

DIVISION BENCH
COURT - II

M-1

(MENTIONING)

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1582(KB)2019
IA(I.B.C)/1341(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	PM COLD STORAGE PRIVATE LIMITED VS GOOKSHEER FARM FRESH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

C O R R I G E N D U M O R D E R

1. This matter is not on Board today. Upon mentioning the matter taken on board.
2. In the order dated 10th July 2024, In the appearance it is shown as “**Mr. Niraj Kumar, CS] For the Liquidator, Mr. Arik Banerjee, Adv.], Mr. Arun Kumar Gupta] Liquidator-in-person**” It will be written as “**Mr. Niraj Kumar, CS] For the Liquidator, Mr. Patanjali Chattopadhaya] Liquidator-in-person**” and in Para 2a. “**this application is supported by an affidavit which is placed at pages 10 to 21**” will be read as “**This application is supported by an affidavit which is placed at pages 18 to 21.**”
3. Rest of the order dated 10th July 2024 will remain unchanged.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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Mr. Rupak Ghosh, Adv.] For the Applicant
Ms. Urmila Chakraborty, Adv.]
Mr. Sumit Biswas, Adv.]

Mr. Niraj Kumar, CS] For the Liquidator
Mr. Arik Banerjee, Adv.]
Mr Arun Kumar Gupta,] Liquidator-in-person

ORDER

1. Ld. Counsel appearing on behalf of the Applicant present. Ld. Counsel appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1341(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the **Preliminary Report**, which is placed at pages 57 to 71 of the application. This application is supported by an **affidavit** which is placed at pages 10 to 21, **asset memorandum** which is placed at pages 48 to 56. The Preliminary Report is taken on record, and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**